



OA NO 587/2004

New Delhi this the 29th October, 2004

HON'BLE SHRI JUSTICE V.S.AGGARWAL, CHAIRMAN HON'BLE SHRI S.A.SINGH, MEMBER(A)

Shri Rakesh Kumar Gupta S/o Late Kanhaiya Lal Gupta, R/o B-1/69, G-3, Durga Apartments, DLF Colony, Bhopura, Ghaziabad.

Working as PGT/Lecturer of Pol. Science D.D.U. Govt. Sarvoydaya Vidyalaya, Rouse Avenue, New Delhi

...Applicant.

(By advocate: Shri Chittaranjan Hatti)

Versus

- NCT of Delhi,
 Through: Director,
 Department of Education,
 Delhi.
- 2. Deputy Director of Education Distt. North West (B)
 Delhi.
- Principal,
 DDU Govt. Sarvodya Vidyalaya,
 Rouse Avenue, New Delhi-2.

...Respondents.

(By Advocate: Shri George Paracken)

ORDER (ORAL)

By Mr.Justice V.S.Aggarwal, Chairman:

During the course of submissions, it is not disputed that the appeal against the impugned order 11.2.2004 is pending with Respondent No.2. Keeping in view this fact that the appeal is pending, we dispose of the present application directing the Respondent No.2 to pass an appropriate speaking order preferably within two months from the date of receipt of the certified copy of the present order. It shall be appreciated that if the speaking order is passed in this regard.

2. Keeping in view that the appeal is pending, we are restraining ourselves from making any expression or opinion on the merits of the matter.

(S.A.Singh)

Member (A)

(V.S.Aggarwal) Chairman

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